

Appropriation Accounts (Civil) and Finance Accounts, 2022-2023 of Union Government

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी) : महोदय, मैं संविधान के अनुच्छेद 151 के खंड (1) के अधीन निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) Union Government - Appropriation Accounts (Civil) - 2022-2023; and
- (ii) Union Government - Finance Accounts - 2022-2023.

[Placed in Library. For (i) and (ii) See No. L.T. 10966/17/23]

Notifications of the Ministry of Finance

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी) : महोदय, मैं वित्त मंत्रालय (राजस्व विभाग) की निम्नलिखित अधिसूचनाओं की एक-एक प्रति व्याख्यात्मक ज्ञापन के साथ (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (1) Notification No. 41/2023-Central Excise dated 18.12.2023 seeking to amend Notification No. 18/2022-Central Excise, dated the 19th July, 2022, to reduce the Special Additional Excise Duty on production of Petroleum Crude from Rs.5000/MT to Rs.1300 MT and increase the Special Additional Excise Duty from Nil/litre to Rs.1/litre on export of ATF, under sub-section(2) of Section 38 of the Central Excise Act, 1944.
- (2) Notification No. 42/2023-Central Excise dated 18.12.2023 seeking to amend Notification No. 04/2022-Central Excise, dated the 30th June, 2022, to reduce the Special Additional Excise Duty from Rs.1/litre to Rs.0.50/litre on export of Diesel, under sub-section (2) of Section 38 of the Central Excise Act, 1944.

[Placed in Library. For (1) and (2) See No. L.T. 10967/17/23]

MESSAGE FROM LOK SABHA

The Post Office Bill, 2023

MR. CHAIRMAN: Message from Lok Sabha. ...(*Interruptions*)... You must know simple thing that you have to speak from your seat. ...(*Interruptions*)... Go to your seat. ...(*Interruptions*)... Message from Lok Sabha. ...(*Interruptions*)...